

### Implementation of the Report of Police Commission

\*74. DR. SHANTI G. PATEL:  
SHRI BISWA GOSWAMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Police Commissioner has submitted any reports;

(b) if so, what is the number of reports submitted so far;

(c) what are the main recommendations made by the Police Commission;

(d) what is the number of recommendations implemented so far with details thereof;

(e) whether the Chairman of the Police Commission in a recent interview to a Bombay Weekly has stated that since not a single recommendation of the Commission was implemented there have been police agitations in most of the States; and

(f) whether Government propose to publish the relevant reports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b) Yes, Sir. Eight.

(c) and (d) A Statement is laid on the Table of the House.

(e) No such statement of the Chairman in a Bombay Weekly has come to notice.

(f) The First Report has been published and copies thereof laid on the Table of the House on 4th February, 1980. The question of publishing the remaining reports can be considered only after their examination is completed.

### Statement

The First Report of the Commission, which contains 88 recommendations concerning:—

(i) Police Associations;

(ii) Machinery for Redressal of Grievances;

(iii) Misuse of Orderlies;

(iv) Pay, Status and allowances of the Constabulary;

(v) Working conditions of the Constabulary;

(vi) Compensation for Demands of Duty on the Policemen on Holidays;

(vii) Housing;

(viii) Modalities for inquiry into complaints against Police, was considered at the Conference of Chief Ministers held on 6th June, 1979. The 'Conclusions' arrived at were circulated to all the State Governments/UT Administrations for implementation. These have either been implemented or are at various stages of examination by the State Governments.

The remaining Reports are under examination.

### Memorandum from Joint Council of Action, Publication and Information Directorate (CSIR)

\*75. SHRI ARABINDA GHOSH: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received any memorandum from the Joint Council of Action (Officers & Staff), Publication and Information Directorate (CSIR), New Delhi regarding the reported decision of the CSIR authorities to shift PID from its own building; and

(b) if so, what steps have been taken to stop the shifting of PID from its own building?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) At present there is no such proposal.